COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL No. 334 OF 2019 &
IA NOs. 1703 & 1704 OF 2019

Dated : 14th October, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

ReNew Wind Energy (Rajasthan 3) Private Limited … Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission & Ors. …. Respondent(s)

Counsel for the Appellant(s) : Mr. Aniket Prasoon
Mr. Pratik Das

Counsel for the Respondent(s) :

ORDER

List the matter on ***06.11.2019.***

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

Pr/pk